

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12469/2010

(From the judgement and order dated 27/01/2010 in SA No.
115/2010 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

GURU CHARAN SINGH Petitioner(s)

VERSUS

STATE OF U.P.& ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 21/02/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIKFor Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Ms. Sunita Pandit, Adv.
Mr. Avnish Singh Yadav, Adv.
Mr. Himansu Tyagi, Adv.
Mr. Ujjwal Pandey, Adv.
Ms. Asha Gopalan Nair, Adv.For Respondent(s) Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. E.C. Vidya Sagar, Adv.UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded. Orders reserved.

(Ravi P. Verma)
Court Master(M.S. Negi)
Court Master